

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 294**  
**TO BE ANSWERED ON 18.12.2017**

**KVIC UNITs**

294. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Khadi and Village Industry Commission (KVIC) units functioning in the country at present, State/UT-wise including Gujarat;
- (b) whether the Government has undertaken skill development programme for workers in these units;
- (c) if so, the details thereof, State/UT-wise including Gujarat and if not, the reasons therefor; and
- (d) the steps taken by the Government for promoting KVIC products abroad?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a): The number of Khadi and Village Industry (KVI) units functioning in the country at present, State/UT-wise including Gujarat is placed at **Annexure-I**.

(b)&(c): Khadi and Village Industries Commission (KVIC) has conducted skill development programme through its Departmental & Non Departmental training centres to the interested persons including Khadi artisans. 86686 persons were trained through these training centres during the year 2016-17. State-wise details are placed at **Annexure-II**.

(d): Ministry of MSME is providing special incentives for promotion and introduction of Khadi & Village Industries products in international markets. KVIC has obtained the status of Deemed Export Promotion Council (DEPC) from the Ministry of Commerce & Industry. 1077 Khadi and Village Industries Institutions and Rural Employment Generation Programme (REGP)/Prime Minister's Employment Generation Programme (PMEGP) units have taken its membership to enter the field of export. The following steps have been taken to boost the export of Khadi and Village Industries products:

1. Assistance would be provided under the Market Promotion and Development Assistance (MPDA) Scheme to the eligible Khadi and Village Industries (KVI) Institutions for participation in International Exhibitions/Trade Fairs held in foreign countries in order to showcase KVI products to foreign countries, access international buyers and sellers and forge business alliances, etc.

The eligible items for such participation and the scale of assistance would be as under:

S.No.	Eligible items	Scale of assistance
i)	Space Rent	For KVIs – 100% of the space rent subject to a maximum of Rs.1.00 lakh or actual rent paid, whichever is lower (for one representative from each participating enterprise)
ii)	Air Fare	For KVIs – 100% of the Economy Class air fare subject to a maximum of Rs.1.50 lakh or actual fare paid, whichever is lower (for one representative from each participating enterprise)

2. Participation in domestic international exhibitions at State and National levels wherein KVIs are allowed to participate and market their products. Assistance is also provided to Exporters participating in International Trade Fairs held in India like India International Trade Fair (IITF) New Delhi where stall rentals are subsidized for the exporting institutions.
3. Organizing Export promotion workshops at Chandigarh and Bangalore for KVI institutions/REGP/PMEGP units for acquainting with the procedure and documentation of export.
4. KVIC has applied to register “Khadi” as a word mark and “Khadi India” as a Trade mark in 27 classes for various products among 45 classes listed out in the IPR Act at National Level as well as has filed an online application for registering “Khadi” as a trade mark under International bureau in European Union and other countries under 16 different class.
5. Khadi and Village Industries Units participated in India International Trade Fair (IITF) at Pragati Maidan, New Delhi organized by ITPO.

**Annexure-I**

**Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 294 for answer on 18.12.2017**

**State/UT-wise details of functioning Khadi Institutions and PMEGP Units**

Sl. No.	Name of State/UTs	Khadi Institutions established upto 2016-17	PMEGP Units set up during 2016-17
1	Jammu & Kashmir	94	1492
2	Himachal Pradesh	16	941
3	Punjab	32	1266
4	UT Chandigarh	0	47
5	Haryana	108	1377
6	Delhi	11	119
7	Rajasthan	138	1749
8	Uttarakhand	64	1345
9	Uttar Pradesh	640	4074
10	Chhattisgarh	22	1598
11	Madhya Pradesh	27	1940
12	Sikkim	1	27
13	Arunachal Pradesh	2	301
14	Nagaland	2	1018
15	Manipur	13	1265
16	Mizoram	1	425
17	Tripura	1	2297
18	Meghalaya	2	329
19	Assam	24	6028
20	Bihar	96	3234
21	West Bengal	363	3528
22	Jharkhand	21	1300
23	Odisha	86	3029
24	Andaman & Nicobar	1	195
25	Gujarat	173	1386
26	Maharashtra	34	2325
27	Goa	0	90
28	Andhra Pradesh	86	1357
29	Telangana	11	664
30	Karnataka	191	3575
31	Kerala	39	1584
32	Lakshadweep	1	0
33	Tamil Nadu	74	2941
34	Pondicherry	1	66
	<b>Total</b>	<b>2375</b>	<b>52912</b>

**Annexure-II referred to in reply to part (b) &(c) of the Lok Sabha Unstarred Question No. 294 for answer on 18.12.2017**

**State/UT-wise details of Number of persons trained during 2016-17**

<b>Sl. No.</b>	<b>State</b>	<b>Numbers</b>
1.	New Delhi	4096
2.	Jammu & Kashmir	1342
3.	Bihar	2821
4.	Jharkhand	632
5.	Odisha	2364
6.	West Bengal	2828
7.	Arunachal Pradesh	1432
8.	Assam	3103
9.	Mizoram	1202
10.	Nagaland	1643
11.	Andhra Pradesh	4555
12.	Karnataka	5988
13.	Kerala	4293
14.	Tamil Nadu	8083
15.	Maharashtra	27730
16.	Gujarat	19
20.	Madhya Pradesh	2265
21.	Uttar Pradesh	6697
22.	Uttarakhand	5593
<b>Total</b>		<b>86686</b>